

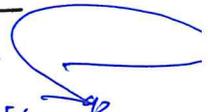
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 18/BB/2017	-	For filing report of OL	230/ 232	Beechcraft India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Sinchana.MR	ROC/RO	
2.	SATYAJIT P. JOHN	SPT Legal Advocate for petitioner.	

**ORDER**

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present. She filed memo for appearance and further requested time for filing report of R.D. Report from O.L is not received. Time extended till 11/12/2017.

  
Member (T)

  
Member (J)